

SPECIAL BENCH
COURT - II

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/292(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH AUGUST, 2023, 02:00 P.M

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|------------------|---|
| IN THE MATTER OF | REGISTRAR OF COMPANIES WEST BENGAL VS SWASTIK ELASTIC PRIVATE LIMITED |
| UNDER SECTION | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY |

Appearance (via video conferencing/physically)

Mr. S.K. Tiwari, Adv.] For the Official Liquidator
Mr. Jayesh Choradia, Adv.]

ORDER

1. Ld. Counsel for the Official Liquidator present.
2. Ld. Counsel appearing for the Official Liquidator seeks time to file Vakalatnama and Periodical Report. Let the same be done within two weeks.
3. List the matter on **12.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**